

annual accounts have not been laid before annual general meetings and that no auditors for 1982 have been appointed. The accounts for 1982 becomes due for filing with the Registrar of Companies only by 30.7.1983.

(c) Default notices under the relevant provisions of the Companies Act, 1956 have already been issued to the company and its directors in respect of the default in filing the accounts for the year 1981.

(d) The question of Central Government appointing auditors under subsection (3) of section 224 of the Companies Act, 1956 will arise only if auditors are not appointed at the annual general meetings held by the company in accordance with law.

Transfer of Cameramen

2586. SHRI BASUDEB ACHARIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) number of Cameramen Grade-I staying at Delhi T.V. Upgrah Doordarshan Kendra, New Delhi; Madras T.V. Centre and Lucknow T.V. Centre for more than 3—5 years with reasons;

(b) whether rotation policy of transfer is not being adopted in the case of Cameramen Grade-I in Doordarshan;

(c) if not, the reasons therefor; and

(d) whether justice will be done in the cases demanding for transfer to Delhi T.V./Upgrah Doordarshan Kendra ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING & IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The number of Cameramen Grade-I working in the Doordarshan Kendras for more than 3—5 years are :

1. Doordarshan Kendra,
Delhi

—2.

- | | |
|--|----|
| 2. Upgrah Doordarshan
Kendra, Delhi | —2 |
| 3. Doordarshan Kendra,
Madras | —1 |
| 4. Doordarshan Kendra,
Lucknow | —2 |

(b) Rotational transfers are generally made keeping in view the need for economy in expenditure and in the interest of service.

(c) Does not arise.

(d) Requests for transfers are, as far as possible, considered sympathetically subject to availability of vacancies and administrative requirements.

Details of Fertiliser Plants Affected by Power cut

2587. SHRI NAWAL KISHORE SHARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that some fertilizer plants in the country were adversely affected by the power cut;

(b) if so, their names and locations; and

(c) the steps to ensure uninterrupted power supply to fertilizer plants ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : (a) Yes, Sir.

(b) Names/locations of the plants are given below :

1. Madras Fertilizers Limited, MADRAS.
2. Steel Authority of India, ROURKELA.
3. Fertilizer Corporation of India Limited, TALCHER.